

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
TRUE NORTH SOFTWARE PRIVATE LIMITED**

1.	Name of Corporate Person	True North Software Private Limited
2.	Date of incorporation of Corporate Person	12-05-2021
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Mumbai I, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900MH2021PTC360236
5.	Address of the registered office and principal office (if any) of Corporate Person	6-B Maker Mahal, 249 Perry Road, Above Kotak Mahindra Bank, Bandra West, Bandra Suburban, Mumbai, Maharashtra, India, 400050
6.	Liquidation Commencement Date of Corporate Person	17-06-2026
7.	Name, address, email address, telephone number and the registration number of the Liquidator	<p><b>Mr. Raghunath Sabanna Bhandari</b> (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276)</p> <p><b>Registered Address with IBBI-</b> Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanaki4 Mira Road, Thane, Maharashtra - 401107</p> <p><b>Registered Email ID:</b> <a href="mailto:raghunathsb@yahoo.com">raghunathsb@yahoo.com</a></p> <p><b>Correspondence Address:</b> Office no 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092.</p> <p><b>Project specific Email ID:</b> <a href="mailto:liquidation.truenorth@gmail.com">liquidation.truenorth@gmail.com</a></p> <p>Office Contact: 7021 400658</p>
8.	Last date for submission of claims	17-07-2026

Notice is hereby given that the **True North Software Private Limited** has commenced



voluntary liquidation on 17<sup>th</sup> June, 2026

The stakeholders of True North Software Private Limited are hereby called upon to submit a proof of their claims, on or before 17<sup>th</sup> July, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Raghunath Sabanna Bhandari**  
**Liquidator**

**IBBI Reg No:IBBI/PA-002/IP-N01023/2020-2021/13276**

Date:19-06-2026

Place: Mumbai